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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-5/2020/ 7707 /A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The Registrar
Gauhati High Court
Itanagar Permanent Bench, Itanagar

Dated Guwahati the 07th. Spetember, 2022.

Sub: **Permission to travel abroad**

Ref:- Letter No. HC(IB)/05//2019.Admn./3270-72 dated 20.08.2022

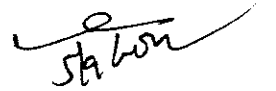
Sir,

With reference to the above, I am directed to inform you that, Ms Tenzin Metho, Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Pasighat, Arunachal Pradesh, can travel to Thailand only during court holidays and not during court working days.

Ms Metho may be informed accordingly.

Thanking you.

Yours faithfully,



REGISTRAR (VIGILANCE)

Memo No.HC.VII-05/2020/ 7708 - 7709 /A dated 07/9/22
Copy to :

1. Ms. Tenzin Metho, Chief Judicial Magistrate-cum-Civil Judge (Sr. Division), Pasighat, Arunachal Pradesh with reference to her letter dated 16.08.2022 for information.
2. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps to send the letter by E-Mail to the officer concerned.



REGISTRAR (VIGILANCE)